

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA No. 207/C-II/2017 in CP No. 88 (ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: M/s. Jubilant Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s)	: Mr. Vaibhav Gaggar, Advocate Mr. Shiv Johar, Advocate Ms. Sumedha Dang, Advocate		
--	------------------------	------------------------------------------------------------------------------------------	--	--

	For the Respondent (s)	: Mr. Arun Kathpalia, Sr. Advocate Mr. Virender Ganda, Sr. Advocate with Mr. Krishnan Venugopal, Advocate Mr. Pritpal Singh Nijjar, Advocate Mr. Kaushik Poddar, Advocate Ms. Shelly Khanna, Advocate		
--	------------------------	----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	--	--

ORDER

Ld. Sr. Counsels appearing for Respondents submit that they shall be filing the affidavit in terms of the previous directions in the Registry during the course of the day. Though the affidavits are sought to be filed before us, we feel it expedient that they are filed with the Registry after copies have been provided to the opposite counsel.

To come up for further consideration on 8th September, 2017.

—sd—
(S. K. Mohapatra)
Member (T)

—sd—
(Ina Malhotra)
Member (J)